

8. **Gujarat Fertilizer Project:** The tenders received for the supply of plant and machinery for the project have been scrutinised and necessary foreign exchange has been made available. Orders for the supply of plant and machinery are likely to be placed shortly.

9. **Mangalore Fertilizer Project:** No progress has so far been made by the party to whom approval has been given for the establishment of the factory. The party has been given extension of time till the end of March, 1964 to finalise their foreign collaboration proposals.

#### **Concessions for D.Ps. from East Pakistan**

372. **Shri Indrajit Gupta:** Will the Minister of Home Affairs be pleased to state:

(a) whether age concessions and other facilities hitherto enjoyed by displaced persons from East Pakistan in Government service have recently been withdrawn; and

(b) if so, the reasons for such action?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) Age and fee concessions allowed to displaced persons from Pakistan have been withdrawn from 31-12-1963. The concession of priority in the matter of recruitment through Employment Exchanges continues.

(b) The age and fee concessions were initially sanctioned in 1948 and were continued from time to time upto 31-12-1963. As they had remained in force for a sufficiently long period, it was not considered necessary to extend them further.

#### **Legislation for Removal of Judges**

373. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 236 on the 27th

November, 1963 regarding legislation for removal of judges and state:

(a) whether consideration of the matter has been concluded; and

(b) if so, the result thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) Yes.

(b) A bill entitled the Judges (Inquiry) Bill, 1964, has been introduced in the Lok Sabha on the 14th February, 1964.

#### **Kerala Hindi Pracharini Sabha**

374. **Shri Maniyangadan:** Will the Minister of Education be pleased to state:

(a) the amount given as grant to the Kerala Hindi Pracharini Sabha during 1962-63 and 1963-64; and

(b) whether the amount was intended to be distributed among Hindi Pracharakas and Hindi Schools and if so, the amount so distributed?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) 1962-63—Rs. 5,400: Organisation of Hindi classes; 1963-64: Rs. 7,200—Organisation of Hindi classes and books for Library.

(b) No, Sir. The grant was given for the purposes indicated in (a) above. The Sabha, however, paid Rs. 29,400 to the Pracharaks in 1962-63 from its own resources.

#### **Rehabilitation of Neglected Women in Delhi**

375. **Shrimati Savitri Nigam:** Will the Minister of Education be pleased to state:

(a) whether the Delhi Administration has prepared a plan to educate and rehabilitate the women neglected by the Society; and

(b) if so, the details of the same?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) A statement is laid on the table of the House. [Placed in Library. See No. LT-2334/64.]

### जूनियर टेक्निकल स्कूल

३७६. श्री श्रींकार लाल बेरवा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार १० और जूनियर टेक्निकल स्कूल खोलने का विचार कर रही है ; और

(ख) यदि हां, तो ये कब तक खुल जायेंगे और कहाँ कहाँ पर ?

शिक्षा मंत्रालय में उप-मंत्री (डा० म० मो० दास) : (क) और (ख) एक विवरण सभा-पटल पर रखा जाता है [पुस्तकालय में रखा गया/बेसिये संख्या एल० टी० २३३५/६४]

### Imperial Gazetteer

377. **Shri A. N. Vidyalankar:** Will the Minister of **Petroleum and Chemicals** be pleased to refer to the reply given to Unstarred Question No. 89 on the 20th November, 1963 and state:

(a) the names of the Members of the Board and Editors appointed for the revision of the Imperial Gazetteer; and

(b) the total expenditure estimated for the project and the period within which the project is expected to be completed?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):** (a) The members of the Central Advisory Board are—

1. Shri Humayun Kabir—  
(Chairman)
2. Dr. Mono Mohan Das.

3. Smt. Lakshmi Menon.
4. Chief Justice Shri P. B. Gajendragadkar.
5. Shri A. K. Chanda.
6. Dr. C. D. Deshmukh.
7. Dr. Tara Chand.
8. Shri Asok Mitra.
9. Shri Asoka Mehta.
10. Dr. A. Ramaswamy Mudaliar.
11. Dr. V. K. R. V. Rao.
12. Prof. M. Mujeeb.
13. Dr. V. Raghavan.
14. Prof. M. N. Srinivas.
15. Prof. P. Maheshwari.
16. Dr. S. M. Katre.
17. Dr. Gaurinath Sastri.
18. Dr. Bhabatosh Datta.
19. Prof. B. D. Bhargava.
20. Dr. S. B. Chaudhuri.
21. General Editor—  
Member-Secretary.

Dr. K. Gopalachari, Editor, is now officiating as Member-Secretary.

(b) The estimated expenditure of the project is about Rs. 18 lakhs and it is expected to be completed during the Fourth Five-Year Plan period.

### Soviet Technical and Scientific Books

368. **Shri Nambiar:** Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that various text-books in English from the Soviet Union as technical and scientific studies are available in India at present;

(b) if so, whether Government have considered the question of introduction of such books in the Indian Schools and Colleges; and

(c) whether any such book has already been introduced in any college or school as text book so far in India?